

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-506
(IB)-266(PB)/2023
IA/2888/2023, IA/3116/2023

IN THE MATTER OF:

Aircastle (Ireland) Limited

.....Applicant

Vs.

Spicejet Limited

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Sanjay Gupta, Ms. Sharmistha Ghosh, Advs.

ORDER

Due to paucity of time, the matter is listed on **20.08.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**